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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. NO.2526 of 2004

New Delhi, this the 15<sup>th</sup> day of October, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)**

Parmanand Lal  
R/o MS Flat No.A-6/6,  
Peshwa Road, Gole Market,  
New Delhi.

(Applicant in person)

...Applicant

versus

Secretary & Chairman,  
Department of Telecommn.  
Sanchar Bhavan, New Delhi.

....Respondents

**ORDER (ORAL)**

Applicant in person heard.

2. Applicant has stated that he has been put to great deal of harassment during his career. He was denied payment of his salary for long time. However, the same was given to him ultimately. Through this OA he has sought an appropriate employment to at least one member of his family on compassionate/special grounds. He has not been able to indicate any provision of law or scheme of the respondents in which this relief can be granted.
3. In the result, OA is dismissed in limine.

V.K. Majotra  
(V.K. MAJOTRA)  
VICE CHAIRMAN (A)

15.10.04

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